

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.09.2022 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB) No. 65/95/AMR/2022		95 of IBC	State Bank of India Vs. Smt. Tadisetti Venkata Ramana alias Smt. Mindela Venkata Ramana & IND TOB (International) Private Limited

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Mr.G.P.Yashvardhan, Advocate for the Petitioner/Financial Creditor is present. For filing rejoinder, list the matter on 20.10.2022 as a last chance.

SD/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**